

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 105  
CP (IB) No. 36/CB/2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Virendra Prakash Gupta proprietor of Virendra Textiles  
V/S  
Neelkantham Systems Pvt. Ltd.

.....Applicant

....Respondent

**Order delivered on 11/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Alok Kumar Kuchhal, Adv.  
Ms. Anshita Argal, Adv.

For the Respondent

Mr. Suryapartap yuddhveer singh, Adv.

**ORDER**

1. Ld. Counsel, Mr. Alok Kumar Kuchhal, appeared for the petitioner.
2. Ld. Counsel, Mr. suryapratap yuddhveer singh, appeared for the respondent.
3. Pleadings are completed in this matter and rejoinder already filed.
4. List the matter on 01.08.2024.

Sd

**Rajeev Mehrotra**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**